

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2419
ANSWERED ON 13TH MARCH, 2025**

TOLL PLAZAS

2419. SMT. KANIMOZHI KARUNANIDHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details regarding the increase in toll prices on the National Highways (NHs) in the country during the last ten years;**
- (b) the number of National Highways Authority of India (NHAI) Toll plazas in the country, State-wise especially in Tamil Nadu;**
- (c) the number of NHAI toll plazas established in Tamil Nadu during the last ten years; and**
- (d) the reasons for having such a large number of toll plazas on the National Highways in Tamil Nadu?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) User fee rates are revised annually linked to the wholesale price index in accordance with National Highways Fee (Determination of Rates and Collection) Rules, 2008, for Public Funded fee plazas and applicable fee rules at the time of Concession Agreement for Concessionaire fee plazas.

Further, user fee rates also increases as and when the tolling length is increased at respective fee plaza.

(b) The details of state-wise user fee plazas on National Highways are at Annexure. Further, as on 28th February, 2025, there are a total of 78 user fee plazas operational in the state of Tamil Nadu.

(c) A total of 31 user fee plazas have been established in the state of Tamil Nadu over the past ten years.

(d) User-fee Plazas on National Highways are established based on the length of each project package, minimum diversion of traffic, availability of land for construction of Plaza building and other amenities, distance from the Municipal limits, provisions of the NH Fee Rules 2008, etc. However, user fee is collected at the Fee Plaza depending on the project influence length of respective fee plaza, and not on its specific location within the project influence length.

The fee plazas in the state of Tamil Nadu are also established following the NH Fee Rules, 2008 and respective contract/ concession agreement.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2419 FOR ANSWER ON 13.03.2025 ASKED BY SMT. KANIMOZHI KARUNANIDHI REGARDING TOLL PLAZAS.

The state-wise details of user fee plazas operational on National Highways:

Name of the State	Total No. of user fee plazas as on 28.02.2025
Andhra Pradesh (RO Vijayawada)	72
Bihar (RO Patna)	39
Chhattisgarh (RO Raipur)	22
Delhi & EPE (RO Delhi)	60
Gujarat (RO Gandhinagar)	55
Haryana (RO Chandigarh)	44
Punjab (RO Chandigarh)	39
Jammu & Kashmir (RO Jammu)	6
Jharkhand (RO Ranchi)	19
Karnataka (RO Bangalore)	58
Kerala (RO Thiruvananthapuram)	9
Madhya Pradesh (RO Jabalpur & RO Bhopal)	90
Maharashtra (RO Mumbai & RO Nagpur)	89
North-East (RO Guwahati)	14
Odisha (RO Bhubaneswar)	31
Rajasthan (RO Jaipur)	156
Tamil Nadu (RO Chennai & RO Madurai)	78
Telangana (RO Hyderabad)	36
Uttar Pradesh (RO UP East-Varanasi & RO UP West-Lucknow)	97
West Bengal (RO Kolkata)	32
Uttarakhand (RO Dehradun)	12
Himachal Pradesh (RO Shimla)	5
Grand Total	1063
